

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**DFR No. 581 of 2016**

**Dated: 28<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Chhattisgarh State Power Distribution Co. Ltd. ....Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent (s)**

**Counsel for the Appellant(s) : Ms. Suparna Srivastava**

**ORDER**

Learned counsel for the appellant seeks a weeks' time to cure the defects.

List the matter on **10.08.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/ss